

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1422
ANSWERED ON:22.03.2012
CSR IN ONGC
Choudhary Shri Harish;Mitra Shri Somendra Nath

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Oil and Natural Gas Corporation (ONGC) has spent 2 per cent of its profit under Corporate Social Responsibility on Barmer and Jaisalmer districts;
- (b) if so, the amount spent during the last two years alongwith the details of the projects undertaken; and
- (c) if not, the reasons therefor along with the corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. Singh)

(a) to (c): Oil & Natural Gas Corporation Limited(ONGC) has a corporate citizenship policy which is aligned to guidelines issued by the Department of Public Enterprises(DPE), Government of India. Accordingly, ONGC has decided to allocate 2% of its profit after tax of the previous year for carrying out the Corporate Social Responsibility (CSR) activities of the Company on an All India basis. Areas under Barmer District exclusively do not constitute operational areas of ONGC. However, efforts are being made by ONGC to undertake more CSR projects in the State of Rajasthan, particularly in the ONGC's operational areas of Jaisalmer and Jodhpur.

The amount spent for CSR activities in the last 2 years are as follows:

Year Amount in crores

2009-10 268.87

2010-11 219.03

The details of amount spent in the last 2 years in the State of Rajasthan including Jaisalmer are given at Annexure 'A'.